

F. No. J-11017/1/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 26th October, 2017

ORDER

The President is pleased to accept the resignation of **Shri Ravi Bhansali**, Senior Panel Counsel for the High Court of Rajasthan at Jodhpur with effect from **25.08.2017**, consequently, his name occurring at Sr. No. 1 in the list of Senior Panel Counsel for the High Court of Rajasthan at Jodhpur, in this Department's order No. 36(19)/2015-Judl. dated 20.07.2015, stands deleted.

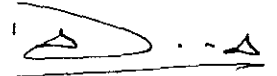
2. Hindi version of this order will follow.

Inder Kumar

(Inder Kumar)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Shri Sanjeet Purohit, Asst. SGI, High Court of Rajasthan at Jodhpur.
3. The Registrar, High Court of Rajasthan at Jodhpur.
4. Shri Ravi Bhansali, Senior Advocate, R/o E-25, Pushp Swaroop, Shastri Nagar, Jodhpur (Rajasthan), Pin-342003.
5. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
6. Guard File/Judicial Section with 5 spare copies.



(D. Srivivas)
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